

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO-†3224
TO BE ANSWERED ON- 20/03/2025

VILLAGES UNDER PRADHAN MANTRI JANJATIYA UNNAT GRAM ABHIYAAN

†3224. SHRI RAJKUMAR ROAT:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the number of villages selected so far under the Pradhan Mantri Janjatiya Unnat Gram Abhiyan (PMJUGA) in tribal-dominated areas along with the number of villages benefited and yet to be benefited, State-wise;
- (b) whether the tribal communities are provided with health, education, skill development and infrastructure development under the said abhiyaan and if so, the details thereof;
- (c) the number of works undertaken under the said abhiyaan in Dungarpur-Banswara of Banswara Parliamentary Constituency, gram panchayat-wise; and
- (d) whether the Government proposes to expand the coverage of the said abhiyaan by increasing the budget and if so, the details thereof?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SHRI DURGADAS UIKEY)

(a) to (c) Pradhan Mantri Janjatiya Unnat Gram Abhiyan (name as per budget announcement 2024-25) has been launched as Dharti Aaba Janjatiya Gram Utkarsh Abhiyan by Hon'ble PM on 2nd October, 2024. The Abhiyan comprises of 25 interventions implemented by 17 line Ministries and aims to saturate infrastructural gaps in 63,843 villages, improve access to health, education, Anganwadi facilities and providing livelihood opportunities benefiting more than 5 crore tribals in 549 districts and 2,911 blocks in 30 States/UTs in 5 years including 1538 villages in Banswara Parliamentary Constituency. The State/UT-wise coverage of villages under this Abhiyan is at **Annexure-I**. Each Ministry has been allocated budget and targets under Abhiyan and responsible for implementing the intervention assigned to it. The Abhiyan aims at Saturation through convergence and outreach. The actual coverage of beneficiaries in a particular to the States / UTs including Rajasthan is subject to meeting eligibility criteria of specific guidelines of concerned interventions. The details of activities approved by Ministry of Tribal Affairs in Banswara and Dungarpur districts based on the proposals of State Government of Rajasthan under the abhiyan are at **Annexure-II**. Further, as per information from Ministry of Jal Shakti, out of total coverage of 1698 villages in Banswara and Dungarpur districts, 149 villages have been saturated for drinking water supply. Ministry of Education has sanctioned 3 hostels in Banswara district and 4 hostels in Dungarpur district. Ministry of Rural Development has

sanctioned 27789 awas in Banswara district and 19582 awas in Dungarpur district. Ministry of Women and Child Development has sanctioned 7 AWCs in Banswara district and 3 AWCs in Dungarpur district

(d) The abhiyan has been launched on 2nd October, 2024 and is for the period of 5 years from 2024-25 to 2028-29 with budgetary outlay of Rs.79,156 Cr (Central share: ₹56,333 Cr and State share: ₹22,823 Cr).

Annex referred to in reply to part (a) to (c) of Lok Sabha Unstarred Question No. 3224 for answer on 20.03.2025 raised by Shri Rajkumar Roat regarding “Villages under Pradhan Mantri Janjatiya Unnat Gram Abhiyaan”

The State/UT-wise coverage of villages under Dharti Aaba Janjatiya Gram Utkarsh Abhiyan

S.No	Name of State	Total Number of Villages
1	ANDHRA PRADESH	878
2	ARUNACHAL PRADESH	329
3	ASSAM	3161
4	BIHAR	771
5	CHHATTISGARH	6691
6	GOA	25
7	GUJARAT	4265
8	HIMACHAL PRADESH	270
9	JAMMU AND KASHMIR	393
10	JHARKHAND	7139
11	KARNATAKA	1089
12	KERALA	89
13	LADAKH	143
14	LAKSHADWEEP	2
15	MADHYA PRADESH	11377
16	MAHARASHTRA	4975
17	MANIPUR	516
18	MEGHALAYA	1437
19	MIZORAM	383
20	NAGALAND	608
21	ODISHA	7667
22	RAJASTHAN	6019
23	SIKKIM	119
24	TAMIL NADU	248
25	TELANGANA	924
26	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	76
27	TRIPURA	392
28	UTTAR PRADESH	517
29	UTTARAKHAND	128
30	WEST BENGAL	3212
Total		63843

Annexure-II

Annex referred to in reply to part (a) to (c) of Lok Sabha Unstarred Question No. 3224 for answer on 20.03.2025 raised by Shri Rajkumar Roat regarding “Villages under Pradhan Mantri Janjatiya Unnat Gram Abhiyaan”

The details of activities approved by Ministry of Tribal Affairs in Banswara and Dungarpur districts based on the proposals of State Government of Rajasthan under the abhiyan under Dharti Aaba Janjatiya Gram Utkarsh Abhiyan

i. Construction of Hostels:**(Amount in Lakhs)**

. No.	Name of Dilapidated ashram hostel	District	Approved Fund
1	Government Tribal Boys Ashram Hostel Narwali, Panchayat Samiti Ghatol	Banswara	275.00
2	Government Tribal Boys Ashram Hostel Roop Ji Ka Kheda, Panchayat Samiti Ghatol	Banswara	275.00
3	Government Tribal Boys Ashram Hostel Ramgarh, Panchayat Samiti Banswara	Banswara	275.00
4	Government Tribal Boys Ashram Hostel Talwara, Panchayat Samiti Talwara	Banswara	275.00
5	Government Tribal Boys Ashram Hostel Bagidaura, Panchayat Samiti Bagidaura	Banswara	275.00

ii. Construction of Toilet Blocks

Sl. No.	Name of Residential School	District	Unit	Approved Fund
1	Girls Residential School Harengji Ka Kheda, Ghatol (Capacity 270)	Banswara	1	20.00
2	Girls Residential School Sagwara (Capacity 270)	Dungarpur	1	20.00
3	Boys Model Public School Surpur Dungarpur (Capacity 350)	Dungarpur	1	20.00

iii. District level FRA cells have also been approved in Banswara and Dungarpur district.
